

LOK SABHA
UNSTARRED QUESTION NO. 177
TO BE ANSWERED ON 18TH JULY 2016
CRITERIA FOR LPG DISTRIBUTORSHIPS

†177. SHRI RAMDAS C. TADAS:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the extant norms/criteria laid down by the Government for allotment of LPG distribution agencies in the country;

(b) whether the Government has modified/proposed to modify/revise the said norms/criteria;

(c) if so, the details thereof along with the time by which the said norms/criteria are likely to be revised;

(d) whether the Government also proposes to set up LPG distributor facility centres (Suvidha Kendras) in the country particularly in Maharashtra;

(e) if so, the details thereof including criteria fixed therefor; and

(f) the time by which the said centres are likely to be set up, State/UT-wise including Maharashtra?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Recently, the Government has modified the selection guidelines for LPG distributorship and a Unified set of Guidelines have been framed for all types of LPG distributorship of Public Sector Oil Marketing Companies (OMCs). Eligibility as per the revised guidelines is as under :-

- i. Be an Indian citizen and be a resident of India.

- ii. Have passed minimum Xth standard examination or equivalent from a recognised Board. The criterion of educational qualification is not applicable for applicant belonging to Freedom Fighter (FF) category.
- iii. Be not less than 21 years and not more than 60 years in age as on the date of advertisement.
- iv. There is no age restriction for applicants applying for locations reserved under FF category.
- v. Not be a family member of employee of OMC as on date of application.
- vi. Fulfil Multiple Dealership/Distributorship norms.
- vii. Not be a signatory to distributorship/dealerships agreement, terminated on account of proven cases of malpractices/adulteration.
- viii. Own a plot of land of minimum dimensions for construction of LPG godown or Own a ready LPG cylinder storage godown as on the last date for submission of application.

The detailed guidelines namely “Unified Guidelines for Selection of LPG Distributorships” is available on the website <http://www.petroleum.nic.in>

(d) to (f) Government has decided to establish ‘LPG Suvidha Kendra’ on need basis in the country, including in the State of Maharashtra. It will be on temporary basis and managed by an authorised person of the concerned ‘Durgam Kshetriya Vitrak’. From the ‘LPG Suvidha Kendra’, LPG customers will get products and services related to LPG like new LPG connections, supply of LPG cylinders refill, attending to LPG leakage complaints, servicing of LPG gas Stoves/hotplate, building awareness on use of LPG etc.